

SRI H. N. NANJE GOWDA: Mr. Deputy Speaker, Sir, I don't know why the hon. Member has taken such an objection for the introduction of this Bill.

As we all know, many Members on both sides of the House have often talked about money being collected in the names of trusts. There are funds being collected by various political parties. They are receiving foreign money also. (*Interruptions*)

MR. DEPUTY SPEAKER: Order, order.

SHRI H. N. NANJE GOWDA: This money is being used for anti-national activities also. As you know, this money has become very handy for the big industrialists to put their black money there in the name of these Trusts and again use the money for their own selfish ends. So, Sir, my purpose is very clear. These trusts are no more considered a means to serve the people but they are only means to deceive the Government and to utilise their black money, for their own selfish ends. They use it as a political weapon to control politicians also. We have seen how things happened in Kerala, West Bengal, Jammu and Kashmir and so on. We have seen how these trust funds have been used for political purposes. My idea is not that these should function for the welfare of the backward classes. My only idea is this: These trusts should be taken over by the Government. Government in turn will see that the objects are taken on hand and implemented. They can help in this direction. Why should such trusts be there when they are no longer in our national interest? They only function as custodians of black money. That is why I am pressing for the introduction of my Bill.

MR. DEPUTY-SPEAKER: Are you withdrawing this Bill?

SHRI H. N. NANJE GOWDA: Do you advise me, Sir? (*Interruptions*)

I press for introduction of my Bill, Sir.

MR. DEPUTY SPEAKER: I will put it to vote. The question is:

“That leave be granted to introduce a Bill to provide for banning creation of all kinds of trusts for backward classes of people.”

The motion was adopted.

SHRI H. N. NANJE GOWDA: I introduce the Bill.

15.09 hrs.

PENSION AND OTHER AMENITIES FOR AGRICULTURAL WORKERS BILL*

SHRI H. N. NANJE GOWDA (Hassan): I beg to move for leave to introduce a Bill to provide for pension, provident fund, and other amenities to agricultural workers.”

MR. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for pension, provident fund, and other amenities to agricultural workers.”

The motion was adopted.

SHRI H. N. NANJE GOWDA: I introduce the Bill.